# GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS

### LOK SABHA

## **UNSTARRED QUESTION NO- 1841**

TO BE ANSWERED ON- 11/12/2025

#### STRENGTHENING OF SERVICE DELIVERY IN PVTG AREAS

1841. DR. HEMANT VISHNU SAVARA:

SHRI JASHUBHAI BHILUBHAI RATHVA:

SMT. KAMLESH JANGDE:

SMT. HIMADRI SINGH:

SHRI DILIP SAIKIA:

SHRI BIDYUT BARAN MAHATO:

SHRI BHOJRAJ NAG:

SHRI KALI CHARAN SINGH:

SMT. VIJAYLAKSHMI DEVI:

DR. RAJESH MISHRA:

DR. MANNA LAL RAWAT:

SMT. ROOPKUMARI CHOUDHARY:

DR. HEMANG JOSHI:

SHRI DINESHBHAI MAKWANA:

SHRI NALIN SOREN:

SHRI NABA CHARAN MAJHI:

SHRI ALOK SHARMA:

SHRI MAHESH KASHYAP:

SHRI JUGAL KISHORE:

SHRI BALABHADRA MAJHI:

# Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the steps taken by the Government to strengthen service delivery in Particularly Vulnerable Tribal Group (PVTG) areas in the country, State-wise including Dumka, Jharkhand and Jammu and Kashmir under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) alongwith the current status thereof in Shahdol Parliamentary Constituency;
- (b) the current status of Anganwadi Centers made functional under PM-JANMAN in PVTG areas in the country, State/UT-wise including the said regions/States;
- (c) the measures being taken to ensure effective delivery of services related to nutrition, health and Early Childhood Care and Education in PVTG areas, State-wise;
- (d) the details of the beneficiaries under the said scheme in Sidhi Parliamentary Constituency in Madhya Pradesh;

- (e) whether the Government proposes to implement any special scheme for the speedy construction of Anganwadi Centers/availability of human resources/establishment of permanent buildings for the said centers approved under PM-JANMAN in the country including Chatra Parliamentary Constituency in Jharkhand, Mahasamund Constituency in Chhattisgarh and Palghar district in Maharashtra and if so, the details thereof; and
- (f) the special initiatives taken/proposed to strengthen Anganwadi service to ensure regular nutrition supplies, increase access to maternal/child health services/setting up of mobile Anganwadi/mobile health units in PVTG areas, State-wise and district-wise?

#### **ANSWER**

# MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

- (a): On 15th November 2023, Hon'ble Prime Minister launched Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM JANMAN) for socio-economic development of 75 PVTG communities residing in 18 states including Dumka district, Jharkhand and one UT. The mission aims to provide basic facilities to improve their socio-economic conditions such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are being met through 11 interventions implemented by 9-line Ministries. UT of Jammu and Kashmir has no identified PVTGs. The details of benefits given under PM JANMAN in Dumka district, Jharkhand and Anuppur, Katni, Shahdol and Umaria districts under Shahdol Parliamentary Constituency since its inception is given in **Annexure I**.
- **(b):** The status of Anganwadi Centers under PM JANMAN, State/UT-wise, being implemented by Ministry of Women and Child Development is given in **Annexure II**.
- (c), (e) & (f): Ministry of Women and Child Development has informed that under Mission Saksham Anganwadi and Poshan 2.0, six services viz. Supplementary Nutrition (SNP), Preschool Non-formal Education, Nutrition & Health Education, Immunization, Health Checkup and Referral Services are related to health and are provided through National Health Mission (NHM) and Public Health Infrastructure of Ministry of Health and Family Welfare.

Mission Saksham Anganwadi and Poshan 2.0 is a Centrally Sponsored mission, where the responsibility for implementation of various components lies with States and UTs. This mission is a universal self-selecting umbrella scheme where there are no entry barriers for any beneficiary to register and receive services. This mission is being implemented across the country including PVTG areas.

The status of Anganwadi Centers in districts under Chatra Parliamentary Constituency in Jharkhand, Mahasamund Constituency in Chhattisgarh and Palghar district in Maharashtra under PM JANMAN is given in **Annexure III**.

The status of mobile medical units under PM JANMAN, State/UT-wise, being implemented by Ministry of Health and Family is given in **Annexure IV**.

(d): Based on the data captured by States / UTs for habitation level data collection exercise, the number of PVTGs in Shahdol, Sidhi and Singrauli under Sidhi Parliamentary Constituency are estimated to be around 2 lakhs. The actual number beneficiaries to be covered under the abhiyan is subjected to eligibility criteria of specific guidelines of concerned interventions as per norms approved.

Annex referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1841 for answer on 11.12.2025 raised by Dr. Hemant Vishnu Savara, Shri Jashubhai Bhilubhai Rathva, Smt. Kamlesh Jangde, Smt. Himadri Singh, Shri Dilip Saikia, Shri Bidyut Baran Mahato, Shri Bhojraj Nag, Shri Kali Charan Singh, Smt. Vijaylakshmi Devi, Dr. Rajesh Mishra, Dr. Manna Lal Rawat, Smt. Roopkumari Choudhary, Dr. Hemang Joshi, Shri Dineshbhai Makwana, Shri Nalin Soren, Shri Naba Charan Majhi, Shri Alok Sharma, Shri Mahesh Kashyap, Shri Jugal Kishore and Shri Balabhadra Majhi regarding "Strengthening of Service Delivery in PVTG Areas"

# (i) The details of benefits given under PM JANMAN (as on 31.10.2025) in Dumka district, Jharkhand

Name of Ministry	nistry Name of District		
MaDD (Houses)	Houses Sanctioned		
MoRD (Houses)	Houses Completed	563	
MaDD (Dood)	Roads sanctioned (in KM)		
MoRD (Road)	Roads completed (in KM)	1	
MoJS	No. of Villages Sanctioned		
MOJS	No. of Villages Saturated	123	
MoHFW	MMU Sanctioned	10	
MoF (Hostols)	Hostels sanctioned (No.)	5	
MoE (Hostels)	Work started (No.)	1	
MoWCD	No. of AWCs sanctioned	35	
MOWCD	No. of AWCs Operational	34	
DoT	No. of PVTG Habitations Sanctioned for coverage		
D01	No. of PVTG Habitations covered	50	
MaD	HHs sanctioned	523	
MoP	HHs Electrified	512	
MNRE	HHs sanctioned		
WINKE	HHs Electrified	41	
	No. of VDVKs sanctioned	9	
МоТА	No. of VDVKs business started	9	
W10 1 A	No. of MPCs sanctioned	4	
	No. of MPCs work completed	-	

<sup>(</sup>ii) The details of benefits given under PM JANMAN (as on 31.10.2025) in Anuppur, Katni, Shahdol and Umaria districts under Shahdol Parliamentary Constituency

Name of	Name of State		Madhya	Pradesh	
Ministry	Name of District	Anuppur	Katni	Shahdol	Umaria
MoRD	Houses Sanctioned	3886	115	19086	15602
(Houses)	Houses Completed	3350	114	13865	9050
MoRD	Roads sanctioned(in KM)	213.850	3.5	84.780	64.17
(Road)	Roads completed(in KM)	22	-	30	3
MoJS	No of Villages Sanctioned	195	11	427	288
	No of Villages Saturated	91	4	239	124
MoHFW	MMU Sanctioned	3	1	10	1
DoSEL	Hostels sanctioned (No.)	4	-	6	6
DUSEE	Work started (No.)	2	-	2	0
	No of AWCs sanctioned	26	1	66	50
MoWCD	No of AWCs Operational	23	1	66	49
	No of PVTG Habitations Sanctioned for coverage	42	-	22	14
DoT	No of PVTG Habitations covered	11	-	7	4
14.5	HHs sanctioned	1366	57	1736	699
MoP	HHs Electrified	1128	57	1228	699
MAIDE	HHs sanctioned	236	-	508	-
MNRE	HH Electrified	-	-	150	-
МоТА	No of VDVKs sanctioned	8	-	26	-
	No of VDVKs business started	-	-	26	-
	No of MPCs sanctioned	9	1	11	11
	No of MPCs work completed	1	1	1	3

Annex referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1841 for answer on 11.12.2025 raised by Dr. Hemant Vishnu Savara, Shri Jashubhai Bhilubhai Rathva, Smt. Kamlesh Jangde, Smt. Himadri Singh, Shri Dilip Saikia, Shri Bidyut Baran Mahato, Shri Bhojraj Nag, Shri Kali Charan Singh, Smt. Vijaylakshmi Devi, Dr. Rajesh Mishra, Dr. Manna Lal Rawat, Smt. Roopkumari Choudhary, Dr. Hemang Joshi, Shri Dineshbhai Makwana, Shri Nalin Soren, Shri Naba Charan Majhi, Shri Alok Sharma, Shri Mahesh Kashyap, Shri Jugal Kishore and Shri Balabhadra Majhi regarding "Strengthening of Service Delivery in PVTG Areas"

# Status of Anganwadi Centers under PM JANMAN

S. No.	Name of State	AWCs sanctioned (No.)	AWCs operationalized (No.)
1	ANDHRA PRADESH	192	73
2	BIHAR	59	58
3	CHHATTISGARH	191	191
4	GUJARAT	67	67
5	JHARKHAND	495	410
6	KARNATAKA	23	23
7	KERALA	7	7
8	MADHYA PRADESH	704	628
9	MAHARASHTRA	178	178
10	MANIPUR	75	25
11	ODISHA	89	89
12	RAJASTHAN	51	51

	TOTAL	2500	2163
17	UTTARAKHAND	7	6
16	UTTAR PRADESH	1	1
15	TRIPURA	221	221
14	TELANGANA	85	80
13	TAMIL NADU	55	55

Annex referred to in reply to part (c), (e) & (f) of Lok Sabha Unstarred Question No. 1841 for answer on 11.12.2025 raised by Dr. Hemant Vishnu Savara, Shri Jashubhai Bhilubhai Rathva, Smt. Kamlesh Jangde, Smt. Himadri Singh, Shri Dilip Saikia, Shri Bidyut Baran Mahato, Shri Bhojraj Nag, Shri Kali Charan Singh, Smt. Vijaylakshmi Devi, Dr. Rajesh Mishra, Dr. Manna Lal Rawat, Smt. Roopkumari Choudhary, Dr. Hemang Joshi, Shri Dineshbhai Makwana, Shri Nalin Soren, Shri Naba Charan Majhi, Shri Alok Sharma, Shri Mahesh Kashyap, Shri Jugal Kishore and Shri Balabhadra Majhi regarding "Strengthening of Service Delivery in PVTG Areas"

The status of Anganwadi Centers in districts under Chatra Parliamentary Constituency in Jharkhand, Mahasamund Constituency in Chhattisgarh and Palghar district in Maharashtra under PM JANMAN

Name of Parliamentary Constituency/ State	District	No. of AWCs Sanctioned	No. of AWCs Operational	
	Chatra	20	20	
Chatra Parliamentary	Latehar	5	5	
Constituency, Jharkhand	Palamu	42	38	
	Dhamtari	19	19	
Mahasamund Parliamentary	Gariyaband	9	9	
Constituency, Chhattisgarh	Mahasamund	1	1	
Maharashtra	Palghar	14	14	

Annex referred to in reply to part (c), (e) & (f) of Lok Sabha Unstarred Question No. 1841 for answer on 11.12.2025 raised by Dr. Hemant Vishnu Savara, Shri Jashubhai Bhilubhai Rathva, Smt. Kamlesh Jangde, Smt. Himadri Singh, Shri Dilip Saikia, Shri Bidyut Baran Mahato, Shri Bhojraj Nag, Shri Kali Charan Singh, Smt. Vijaylakshmi Devi, Dr. Rajesh Mishra, Dr. Manna Lal Rawat, Smt. Roopkumari Choudhary, Dr. Hemang Joshi, Shri Dineshbhai Makwana, Shri Nalin Soren, Shri Naba Charan Majhi, Shri Alok Sharma, Shri Mahesh Kashyap, Shri Jugal Kishore and Shri Balabhadra Majhi regarding "Strengthening of Service Delivery in PVTG Areas"

### Status of MMUs under PM JANMAN

S. No.	Name of State	MMUs sanctioned & operationalized (No.)
1	ANDHRA PRADESH	141
2	CHHATTISGARH	58
3	GUJARAT	17
4	JHARKHAND	55
5	KARNATAKA	5
6	KERALA	24
7	MADHYA PRADESH	74
8	MAHARASHTRA	84
9	ODISHA	50
10	RAJASTHAN	6
11	TAMIL NADU	105
12	TELANGANA	29
13	TRIPURA	6
14	UTTAR PRADESH	2
15	UTTARAKHAND	24
16	WEST BENGAL	14
TOTA		694

\*\*\*\*